

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 92/97

Date of Order : 23.2.99

BETWEEN :

Ch. Ramreddy

.. Applicant.

AND

1. The Sub Divisional Officer,
Telephones, Karimnagar.
2. The Chief General Manager,
Telecommunications, Nampally,
Hyderabad.
3. The General Manager,
Telecommunications,
Warangal.
4. The Telecom District Manager,
Karimnagar,.
5. G. Kistaiah

.. Respondents.

Counsel for the Applicant

.. Mr. D. Linga Rao

Counsel for the Respondents

.. Mr. V. Rajeswara Rao

CORAM :

HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X As per Hon'ble Shri B.S.Jai Parameshwar, Member (Audl.) X

None for the applicant. The applicant was also absent when the OA was taken up for hearing. Mr.V.Rameswara Rao, learned standing counsel for the respondents.

2. On 5.1.99 we directed the applicant to take personal notice on R-5. Till today the applicant has not furnished any proof of having ^{Served} ~~the service of~~ notice on R-5.
3. Hence we have no other alternative except to dismiss the OA for non-joinder of necessary party.
4. Hence the OA is dismissed for non-joinder of necessary party. No costs.

प्रमाणित प्रति
CERTIFIED TRUE COPY

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C. S.

OA 92/97

23/2/99

10/3/99

Rm

O. S.

C. S. Tribunal

BY 3 JUDGES BENCH.